

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 104/(MAH)/2013
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017

NAME OF THE PARTIES:

Mr. Harikishan Daga

V/s.

M/s. Hrim Finance Securities Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
11	Adv. Palak Patel a/w Adv. Aashree Gursale i/b Mansukhlal Hiralal & Co.	Advocates for the Respondents	
	Adv S.L. Shah	Adv for Petitioner	

ORDER

C.P. No. 104/397-398/CLB/MB/2013

At request of the parties, list this matter on 03.04.2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial).